

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.103
NewIA/2216/ND/2024 in
IB/2690/ND/2019

IN THE MATTER OF:

Syndicate Steel Traders	...	Applicant
Versus		
VGA Developers Pvt Ltd	...	Respondent

Under Section 9 of (IBC), 2016

Order delivered on 08.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

New IA/2216/ND/2024:-

This is an application to take on record the Progress Report of the Liquidator of VGA Developers Private Limited under Regulation 15 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 for the quarter ended on 31.03.2024. The same is taken on record, subject to all just exceptions. IA/2216/ND/2024 stands **allowed**. Place it with the main file for further reference.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)